

I/376804/2024

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs**  
**(Power Section) Civil Secretariat,**  
**Srinagar/Jammu**

**Notification**

**Jammu, the 15<sup>th</sup> April, 2024**

**S.O. 250** In exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Jammu in view of General Elections of the Lok Sabha-2024.

- 1) Mr. Ankur Kalotra, JKAS, Functional Manager, District Industries Centre, Jammu
- 2) Mr. Bashir Ahmad Malik, Lecturer, Govt. Hr. Sec. School, Chowki Choura.
- 3) Mr. Karan Gupta, Assistant Registrar, Cooperative Society, R.S. Pura, Jammu.
- 4) Mr. Avishake Raina, Assistant Registrar, Cooperative Society, Satwari, Jammu.
- 5) Mr. Mukhlis Ali, Assistant Director, District Employment & Counseling Centre, Jammu.

**By Order of the Government of Jammu and Kashmir**

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government,**

No. Law/Powr/14/2021-10

Dated: - 15 - 04-2024

Copy to the:-

- 1) Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
- 2) Chief Electoral Officer, J&K.
- 3) Divisional Commissioner, Jammu.
- 4) District Election Officer, Jammu. This is with reference to letter No. ENT/J/2024-25/883-884 dated 06-04-2024.
- 5) General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 6) SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
- 7) Incharge Website

**(Senior Law Officer)**  
**Department of Law, Justice and P.A**



